

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 1031/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: M/s. GTL Infrastructure Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

3	Jehangir Jeelshoy Counsel A/o Adu Alsha Adu Sakina Kapadia Ningoo and Adu Ayush Khandekar i/e Cocha Legal (for GTL)  Sr. Counsel Mustafa Doctor		
---	--	--	---

**ORDER**

**C.P. No. 1031/230-232/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. This is Scheme Petition. The Reports of the concerned offices such as RD and OL are awaited.
3. To be listed for ~~Final~~ hearing on **01.12.2017**. It is intimated to the Petitioner to intimate the Registrar of the concerned offices to submit their Reports.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**

07.11.2017

ah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**